

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO.1599
TO BE ANSWERED ON 09.12.2024

PROJECTS IN WEST BENGAL

1599. SHRI SAMIK BHATTACHARYA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the current status of ongoing projects in the State of West Bengal valued at ₹ 150 crores and above, and number of such projects are currently under implementation;
- (b) whether Government could provide detailed information on each project, including its scope, implementing agency, original budget, revised cost estimates and expected date of completion; and
- (c) whether Government has set revised completion deadlines for delayed projects in the State of West Bengal, and measures in place to ensure adherence to these timelines?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

- (a) to (c) The Ministry of Statistics and Programme Implementation is mandated to monitor Ongoing Central Sector Infrastructure Projects costing ₹ 150 crore and above on time and cost overrun, based on the information reported by the Line Ministries/ Project Implementing Agencies on the Online Computerized Monitoring System (OCMS) of this Ministry. As on 01.11.2024, there exist total 1747 projects on the monitor of this Ministry which includes 63 projects in West Bengal. The details of these projects are available at www.cspm.gov.in.

The steps being taken by the Government to control the delays are: Periodic review of projects under PRAGATI; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
